## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.151/2017 CP-1055/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company Under Section		North Bengal Oncology Centre Pvt.Ltd.  391(2) & 394		

RAVIS. ASOPA - Advocat for petitions

Res

## ORDER

Ld. Counsel for the petitioners is present.

List it on 29/01/2018.

(Jinan K.R.)

81

Member (J)

(V.P.Singh) Member (J)

Sd